

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

(9)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/09/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

COMPANY APPLICATION NO. :  
PETITION NUMBER : TCP/63/2016  
NAME OF THE PETITIONER(S) : Arunachala Gounder Textile Mills Pvt. Ltd. & 4 others  
NAME OF THE RESPONDENT(S) : PKPN Spinning Mills P. Ltd and 3 Others  
UNDER SECTION : 397/398

S.No.	Name (in Capital)	Represented by	Signature
1.	D. VIDHYA SHANKAR	ADV. for Respondent	D. Vidhya Shankar
2.	Preeti. S. Arasu for Rajagopal & Raghunathan Advocates	Counsel for Peti	Preeti S. Arasu

**ORDER**

Counsel representing both the parties are present. Counsel for petitioner sought time for submitting arguments in CA 73/2017. Time is extended at request. Put up on 20.09.2017 at 10.30 A.M.

Member (Judicial)

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